

**GOVERNMENT OF INDIA
NEW AND RENEWABLE ENERGY
LOK SABHA**

UNSTARRED QUESTION NO:3133
ANSWERED ON:15.03.2013
PURCHASING OF EXCESS ELECTRICITY
Maadam Shri Vikrambhai Arjanbhai

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) whether any proposal has been received from the Government of Gujarat regarding sale of excess electricity generated from renewable sources by Gujarat; and

(b) if so, the details thereof and response of the Union Government thereon?

Answer

THE MINISTER OF NEW AND RENEWABLE ENERGY(DR. FAROOQ ABDULLAH)

(a)&(b): Gujarat has made a representation for allowing Distribution Companies entitled for Renewable Energy Certificates (REC) to purchase Renewable Energy in excess of the stipulated Renewable Purchase Obligation. The Central Electricity Regulatory Commission have informed that issue pertaining to REC on renewable energy generated beyond the purchase obligation is under consideration of the Commission. This issue can be addressed through amendments in the relevant regulations, which is a quasi-judicial process and the Commission takes a view on the need for amendments after following due process including public hearing.